

Through FAX

(J.H.C.Sch. 1-7)

☎ : Office – 0651-2481449  
Fax No. – 0651- 2481116

From :  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6) /NJA/2014-15/Apptt.  
Letter No. /Apptt.  
Dated : March, 2015

To,

Sri Bal Mukund Roy,  
Judicial Commissioner-cum-Spl. Judge,  
C.B.I. (AHD Scam Cases), Ranchi.

Sub. :- Regarding Nomination for attending Academic training Programme (P-921) scheduled to be held from 10<sup>th</sup> to 12<sup>th</sup> April, 2015 at National Judicial Academy, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the "National Conference of Judges of District Judiciary on "Law and Technology (IPR and Cyber Laws) " (P-921) scheduled to be held from 10<sup>th</sup> to 12<sup>th</sup> April, 2015 at National Judicial Academy, Bhopal and to request to keep your laptop with you at the Academy during the training period. Joining Instructions with respect to the aforesaid programme is enclosed herewith.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid conference.

This is for information and needful.

Yours faithfully,  
Sd/- A.K.Choudhary  
Registrar General

Encl. : As above (06 Sheets)

Memo No...1979-1984...../Apptt. dated Ranchi the 10<sup>th</sup> March, 2015

Copy forwarded to the Principal Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy, Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, J.H.C., Ranchi and Deputy Registrar (Protocol), J.H.C. Ranchi for information and getting up-loaded the letter on the Court's Website as also the Director, National Judicial Academy India, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal-462044 (M.P.) for information and needful with reference to the letter no. NJA/Dir./Ac.Prg.(2014-2015)/2455 dated 19.08.2014.

  
10.03.15

Registrar General

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From :  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6) /NJA/I/2014-15/Apptt.  
Letter No. /Apptt.  
Dated : March, 2015

To,

Sri Uma Shanker Prasad Singh,  
Presiding Officer, Labour Court,  
Bokaro.

Sub. :- Regarding Nomination for attending Academic training Programme (P-920) scheduled to be held from 10<sup>th</sup> to 12<sup>th</sup> April, 2015 at National Judicial Academy, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the “**National Conference of the Presiding officers of Labour Courts /Tribunals**” (P-920) scheduled to be held from 10<sup>th</sup> to 12<sup>th</sup> April, 2015 at National Judicial Academy, Bhopal and to request to keep your laptop with you at the Academy during the training period. Joining Instructions with respect to the aforesaid programme is enclosed herewith.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid conference.


This is for information and needful.

Yours faithfully,  
Sd/-A.K.Choudhary  
Registrar General

Encl. : As above (06 Sheets)

Memo No. 1972-1977 /Apptt. dated Ranchi the 10<sup>th</sup> March, 2015

Copy forwarded to the Principal District & Sessions Judges, Bokaro for information and needful / the Director, Judicial Academy, Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information / the C.I.P.C., e-Courts Project, J.H.C., Ranchi and Deputy Registrar (Protocol), J.H.C. Ranchi for information and getting up-loaded the letter on the Court's Website as also the Director, National Judicial Academy India, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal-462044 (M.P.) for information and needful with reference to the letter no. NJA/Dir./Ac.Prg.(2014-2015)/2455 dated 19.08.2014.

  
10-03-15  
Registrar General